

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/4011/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Rita Kar,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the 4th September, 2021

Sub: **Station leave permission.**

Ref:- Your Letter No. SPL/CBI-3/35/CL(O)/551/E, dtd. 03.09.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **permission to leave the station, on 05.09.2021**, has been granted. The Special Judge, CBI, Addl. Court No. 1, Guwahati and in his absence, Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

selv
JT.REGISTRAR (VIGILANCE)

4014
Memo NO.HC.VII-242/2010/4012/A, dated 4.9.2021

Copy to:-

1. The Special Judge, CBI, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati .
3. ✓ The Project Manager, Gauhati High Court.

(b) 04/9/21
JT.REGISTRAR (VIGILANCE)